

formal rules or regulations but take the form of instructions for the guidance of various administrative authorities concerned. They provide that recognition should not be granted to Associations or Trade Unions whose constitution and rules contain features incompatible with the proper maintenance of the relationship between the State and its employees. Nothing in these instructions involves a violation of the provisions of the Indian Trade Unions Act, 1926.

(c) Attention is invited to the reply given to Starred Question No. 110 on the 7th November, 1952.

(d) Yes, exceptions are made sparingly where circumstances so justify.

M. E. S. WORKERS' UNIONS

*313. **Shri Vittal Rao:** Will the Minister of Defence be pleased to state whether any of the following M.E.S. Workers' Unions are recognised by the Government of India:

- (i) All India M.E.S. Workers' Union, Lucknow;
- (ii) U. P. M.E.S. Workers' Union, Agra; and
- (iii) M.E.S. Workers' Union (Area Committee), Ambala?

The Deputy Minister of Defence (Sardar Majithia): In respect of (i) and (ii) the answer is "No". (iii) It is proposed to accord recognition to the M.E.S. Workers' Union (Area Committee), Ambala, subject to certain conditions.

PENSION OF DEMOBILISED PERSONNEL

*314. **Shri Sadath Ali Khan:** (a) will the Minister of Defence be pleased to state how many pension cases of the demobilised personnel of Hyderabad Army have been settled?

(b) How many cases are still pending?

The Deputy Minister of Defence (Sardar Majithia): (a) 7955.

(b) 571.

UNION OFFICIALS IN HYDERABAD

*315. **Shri Sadath Ali Khan:** Will the Minister of States be pleased to state the number of Union and other States Officials in higher and lower cadres, absorbed in the Hyderabad State services?

The Minister of Home Affairs and States (Dr. Katju): Five, one of the higher cadre and four of the lower cadre.

AID FOR FAMINE RELIEF IN RAJASTHAN

*317. **Shri Morarka:** (a) Will the Minister of States be pleased to state whether the Rajasthan Government has asked for aid for famine relief in Rajasthan?

(b) If the answer to part (a) above be in the affirmative, has any amount been sanctioned by the Government of India and if so, how much?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) About Rs. 20 lakhs of expenditure on roads and irrigation works in the scarcity areas will be met from out of an *ad hoc* development grant in aid already given by the Government of India. Detailed proposals in regard to the further assistance needed by the State Government are awaited.

INDIAN INSTITUTE OF TECHNOLOGY

*318. **Shri N. B. Chowdhury:** Will the Minister of Education be pleased to state:

(a) whether any research work has been started at the Indian Institute of Technology, Kharagpur;

(b) if so, what sort of research is being made there; and

(c) how many of the research workers concerned are non-nationals?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) Applied Research. Some of the important fields in which research is being carried on are:

(i) High Pressure Technical Reactions.

(ii) Inorganic Chemistry.

(iii) Organic Chemistry.

(iv) Applied Chemistry.

(v) Physical Chemistry.

(vi) Chemical Engineering.

(vii) Botany.

(viii) Applied Mathematics.

(c) Of the 54 workers employed in research, two are Germans and the rest Indian Nationals.